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EXTRAORDINARY

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PART III—Section 4

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

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No. 91] NEW DELHI, SATURDAY, JULY 15, 2000/ASADHA 24, 1922

केन्द्रीय विद्युत विनियामक आयोग
अधिसूचना
नई दिल्ली, 10 जुलाई, 2000

CENTRAL ELECTRICITY REGULATORY COMMISSION

Notification

New Delhi, the 10th July, 2000

No. L-7/20(1)/99-CERC - In exercise of powers conferred under Regulation 74 read with Regulation 94 read with Regulation 110 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and all other powers enabling in this behalf, the Central Electricity Regulatory Commission hereby makes the following order:-

1. Short title and commencement

- i. This order shall be called the Central Electricity Regulatory Commission (Filing of Annual Report by Transmission Utility) Order 1999.
- ii. This order shall come into force with immediate effect.
- iii. This words and expressions used in this order shall have the same meaning as defined in the ERC Act, 1999, the Indian Electricity Act, 1910 and the Electricity (Supply) Act, 1948.

2. Annual Report to be filed by the Transmission Utility

Every Transmission Utility shall file with the Secretary, Central Electricity Regulatory Commission seven copies of Annual Report in respect of all the power system under its control for the preceding financial year on before 31st October, containing the particulars in the manner and form as specified in the Schedule.

Provided that the first Annual Report shall be accompanied by the Annual Reports for a period of four years immediately preceding the financial year for which the first Annual Report is filed.

Sd/-
SANJEEV S. AHLUWALIA, Secy

SCHEDULE

Instructions for completing Annual Report

PART-I

Section – I:

1. The Annual Report shall be filed as per the instructions provided herein and the requisite date shall be furnished as per the scheduled attached. All forms prescribed and accompanying the Annual Report shall be complete in all respects. The Commission, however, may require the Transmission Utility to submit additional information/supporting documents/data as it may deem necessary.
2. Only Arabic numerals shall be used for completing the forms/Schedules. All figures are to be rounded off to two decimal places, except where otherwise specified.
3. The negative amounts and figures shall be represented with a bracket sign around them.
4. Unless otherwise specified in any particular form, all the details as prescribed by the Commission shall be completed by the Transmission Utility while filing the Annual Report even where such details had been furnished while filing the Annual Report on any earlier occasion.
5. Where the details required under any head are not applicable to the Transmission Utility it shall be stated in full words as NOT APPLICABLE.
6. The format to be followed for indicating the dates shall be Date/Month/Year.
7. When the Transmission Utility seeks to make amendments to Annual Report filed, only the pages that have been changed from the Annual Report shall be resubmitted. Seven copies of the pages with the amendments shall be filed, each page identified by a red stamp indicating whether it is the 1st, 2nd etc. revision. All such pages resubmitted shall indicate the date of resubmission, and shall be given the same page number as in the original Annual Report followed by alphabetical suffixes, as required. A list identifying the re-submitted pages and specifying the total number of pages re-submitted shall

also be provided along with covering letter indicating the nature of the revision and the reason therefor. The Commission, however, reserves the right to direct the Transmission Utility to re-submit the Annual Report in full wherever it deems appropriate.

8. The Commission except under special circumstances, shall not allow deviations from prescribed formats. In case, if for some reasons, the Transmission Utility needs to deviate from the prescribed formats, the reasons for such deviations shall be clearly spelt out along with detailed justification, for proper appreciation of the Commission.
9. The data information, supporting documents and evidence provided by the Transmission Utility in the annual filing report shall be specific, consistent and precise. Inter-relationships, if any, between information/data in various forms on the one hand and the supporting evidence on the other shall be established by the Transmission Utility, to provide clear and unambiguous understanding of the information provided. Detailed workings and calculations, wherever specifically required, or otherwise desirable, to support the details contained in the various forms may be appended as Annexures.
10. All Financial data and information, including those contained in the Annexures, shall be authenticated, as being based on the books of accounts and other records maintained and certified to be true by the company's statutory auditors. All data and information relating to costs, etc including methods of allocation and apportionment thereof shall be certified by a practicing cost accountant as true and correct and the methods of allocation of costs, etc are fair and reasonable.
11. Though, individual forms require data, information to be stated, in full and distinctly, on items, such as allocation methods and amounts thereof of common corporate (including the Head Office) expenses, other common expenses of construction and operation projects, details of foreign exchange variations, inter system/regional transfers, capitalized interest during construction etc. this instruction may be observed as a general rule, in all the forms, wherever, relevant and applicable or as warranted.
12. Explanation shall be provided or wherever significant variations, or as may be stipulated, are observed between the current Annual Report and the previous

one for the same region (for different system within the same region and the reasons therefor. Steps initiated to control, nullify, offset or neutralize any adverse performance or cost deterioration shall also be described.

13. Specific instructions contained in the individual forms shall be strictly observed. Most commonly used units of measurement or forms of expression of items related and connected with power sector may be used, if not provided for specifically under this order.

Section – II:

Supporting Documents to be submitted

In addition to the forms prescribed, the annual filing report shall be accompanied by the following documents, unless the same have already been submitted in any previous Annual Report and details contained therein remain unchanged.

1. A Copy of Techno-Economic Clearance (TEC) for the original cost as well as revised cost along with a copy of Detailed Project Report (DPR)
2. A Copy of duly signed contracts for the engineering, procurement and construction, and Transmission service agreements together with amendments thereof.
3. A copy each, of clearances along with amendments, if any, obtained from the nodal Ministries/Departments in support of the project environmental clearance and approved scheme of finance including the rupee and foreign currency loans.
4. A copy of any notification, standard, norm or any other document to which reference is made in the annual filing.
5. A copy of the complete set of the audited balance sheets and profit and loss account with all major working details along with notes to accounts and auditor's certificate in respect of each power system/region and company as a whole.
6. Copy of the guaranteed as per both the contract specifications and the test reports for all works or projects commissioned.

Section – III:

Abbreviations used

a) °C	-	degree Celsius
b) Hz	-	Hertz or cycles per second
c) g	-	gram
d) kg	-	Kilogram
e) kW	-	Kilo Watt
f) kWh	-	Kilo Watt hour
g) ltr	-	litre
h) FY	-	Financial Year ending 31 st March
i) MU	-	Million Units
j) MW	-	Mega Watt
k) MT	-	Metric Tonne
l) Rs	-	Rupees
m) Rs./Crs	-	Rupees in Crores
n) Avg.	-	Average
o) Wgt. Avg.	-	Weighted Average

Average Outage Duration: It represents the ratio of the estimated total energy unsupplied (in MW-minutes) divided by the total of load (MW) lost.

Circuit: It is a component of a power system consisting of an overhead line (OH), cable or underground cable (UG), power transformer (TFR2) for two windings transformer; TFR3 for three windings transformer), or a combination of these items, terminated by circuit breakers.

Circuit Availability: In relation to a specified period of time, it is defined by the ration of the total hours a circuit is available divided by the number of hours in the period.

Connection Points: As per the Indian Electricity Grid Code, connection point is a point at which the transmission utility's plant and or apparatus connects to the Inter-State Transmission system. The connection points are classified further into the following categories for the purpose of data reporting.

Type A Connection Point: Busbar that is operated as part of a radial Power System, such that an outage of type A busbar result in an interruption of the bulk power supply or delivery,

Type B – Connection Pont: Busbar that is operated as part of a meshed grid/power system, such that an outage of a Type B busbar does not necessarily result in an interruption of the bulk power supply deliver, but may result in a partial bulk power supply or delivery.

Type G - Generator Connection Pont: Busbar associated with each connection point, on the high voltage side, on the grid/power system of a generating station.

Type I – Interconnector Connection Pont: Busbar associated physically to the transfer of bulk supply power between two regions (or grids/power systems).

Type U – User Delivery Point: Busbar associated to the consumer connection point where the bulk power supply is physically delivered to the consumer's load.

Forced Outage (or Unplanned Non availability) hours: In relation to the period under consideration, it is the actual number of hours of outage of a Transmission Utility due to fault or other reasons which has not been planned.

Interruption Duration: In relation to a specified period of time, it represents the total duration expressed in minutes during which a delivery point is interrupted, until the restoration of the power supply.

Interruption Frequency: It represents the number of interruption events of occurrence per circuit (or delivery point) during a specified period of time.

Line: It is a circuit constituted by one overhead line circuit (), cable circuit (), or a combination of these circuits.

Petition means the includes all petitions, applications, complaints, appeals, replies, rejoinders, supplemental, pleadings, other papers and documents;

Planned Outage (or Non availability) Hours - In relation to the period under consideration, it is the actual number of hours during which a circuit is out of service or when there is an interruption of the delivery of the bulk power supply due to an outage, with prior notice. There are three categories of Planned Unavailability:

- 1) **Outages planned by Transmission Utility for Maintenance:** are the outages planned in for a definite period of time in advance for the purpose of the maintenance of the grid or power system.
- 2) **Construction outages planned by Transmission Utility:** are the outages planned in advance for the purpose of the construction or modification of the grid or power system, and which are not provided for the exclusive benefit of the specific Bulk Power Supply Consumers.

- 3) **User Connection Outage:** are the outages planned in advance for the purpose of the construction or modifications of the generating station substation or consumer's power system, or which are provided to facilitate connection for the exclusive benefit of specific Bulk Power Supply Generating station or consumers.

Power System Availability: is defined by the ratio of the total hours each of the circuits of the power system considered as available divided by the product of the number of circuits in that the power system by the number of hours during a specified period of time.

Power System Average Interruption Frequency Index (SAIFI): In relation to a particular system, it represents the ratio of the total number of delivery point interruptions during a specified period of time divided by the number of delivery points associated

Power System Average Interruption and Duration Index (SAIDI): In relation to a particular system, it represents the ratio of the total duration of delivery point interruptions during a specified period of time divided by the number of delivery points associated to the system considered. Note: this could be applied to a particular type of delivery points.

Power System Average Restoration Index (SARI): In relation to a particular system, it represents the total duration of the delivery point interruptions divided by the total number of delivery point interruptions related to the system considered. Note: this could be applied to a particular Type of delivery points.

Restoration Time: It represents the time in minutes to restore the bulk power supply to a delivery point following a single interruption.

Unsupplied Energy: It represents the total energy unsupplied due to all interruptions during a specified period of time at Type G or U Delivery Points, and is expressed in MW-min.

System Interruption Severity Index (SISI): In relation to a particular system, it represents the ratio of the total unsupplied energy (in MW-minutes) at the delivery points divided by the maximum peak load (MW) recorded on the system considered.

PART – II

Identification & Reference

1.	Name of the Transmission Utility
2.	Address: City State: Telephone Fax: e-mail: Name of Contact person Telephone no.
3	Date of incorporation of the Organization:
4	Registration Number:
5	Indicate any change in name or address: Prior name: Prior address: Date of Change:

6	Name of the Transmission Power System Covered in the Annual Report:	
	Region	Power Systems
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PART – III

CORPORATE FINANCIAL AND OPERATIONAL DATA

FINANCIAL YEAR:

Name of the Transmission Utility

List of Forms, Supporting Documents, And Evidences Submitted for with the Annual Report

Name of the Transmission Utility		
Case No.		
Financial Year		
FORM NOS.	TITLE OF THE FORMS	PAGE
000	LIST OF SUPPORTING EVIDENCES (to be listed by the Transmission Utility)	
	CORPORATE	
100	CORPORATE LEVEL GENERAL INFORMATION	
101	CORPORATE BALANCE SHEET AS ON 31ST MARCH	
101-A	CORPORATE AND COMMON ASSETS/LIABILITIES REGIONAL ALLOCATION	
102	CORPORATE PROFIT & LOSS ACCOUNT FOR THE PERIOD ENDED 31ST MARCH	
102A	CORPORATE AND COMMON REGIONAL INCOME/EXPENDITURE ALLOCATION AT THE REGIONAL LEVEL	
102-B	REGIONAL LOAD DESPATCH CENTER INCOME AND EXPENDITURE FOR THE PERIOD ENDED 31ST MARCH	
103	LOANS DETAILS AND ASSIGNATION BY POWER SYSTEM - SUMMARY	
103-A	FINANCE AND INTEREST CHARGE DETAILS AND ASSIGNATION BY POWER SYSTEM - SUMMARY	
103-B	LOANS AND BORROWINGS - TERMS AND CONDITIONS	
104	REGIONAL POWER SYSTEMS FINANCIAL DATA BREAKDOWN BY POWER SYSTEMS - NORTHERN REGION I	
104	REGIONAL POWER SYSTEMS FINANCIAL DATA BREAKDOWN BY POWER SYSTEMS - NORTHERN REGION II	
104	REGIONAL POWER SYSTEMS FINANCIAL DATA BREAKDOWN BY POWER SYSTEMS - EASTERN REGION	
104	REGIONAL POWER SYSTEMS FINANCIAL DATA BREAKDOWN BY POWER SYSTEMS - WESTERN REGION	
104	REGIONAL POWER SYSTEMS FINANCIAL DATA BREAKDOWN BY POWER SYSTEMS - SOUTHERN REGION	
104	REGIONAL POWER SYSTEMS FINANCIAL DATA BREAKDOWN BY POWER SYSTEMS - NORTH EASTERN REGION	
105	COMMON AND CORPORATE COST ALLOCATION METHOD	
106	LIST OF THE SUPPORTIVE SCHEDULES TO AUDITED BALANCE SHEETS AND PROFIT & LOSS ACCOUNTS AT DIFFERENT LEVELS TO BE FURNISHED.	

LIST OF SUPPORTING EVIDENCES

Name of the Transmission Utility:

Financial Year

No.	References or description of the Evidence submitted	Evidence No.
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Each Evidence submitted shall be identified by the FORM or Schedule to which it relates followed by a number (of three digits) referring of the evidence number

Evidence No.: X-X.x - 009 - Evidence referring to the Schedule X, sub-section X.x. Evidence Number 009

	Title or Reference to the Evidence	Evidence No.
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FORM 100: CORPORATE GENERAL INFORMATION
FINANCIAL YEAR:

Name of the Transmission Utility		Evidence No.
Description		
	Give particulars (Details) concerning the matters indicated below, if it has not been already reported at the Regional Power System level, in Form 1. Make the statements explicit and precise, and number them in accordance with the inquires. Each inquiry should be answered. Enter "none", "not applicable" If details required are nil or not applicable to the transmission utility.	
1	Important Notes or changes during the Financial Year	
1.1	References to new notifications from Government bodies that affects the applicant's operations. Provide the references and submit a copy of the notifications along with the Evidences.	
1.2	Changes in articles of incorporation or ownership: Report below all changes in the ownership structure, with the name of all corporations, or similar organizations, controlled directly or indirectly by respondent.	
1.3	Other legal changes of proceedings. Give changes in and materially important legal matters or rights of the petitioner, have an impact on the tariff.	
1.4	Purchase or sale associated of assets or facilities : Give brief description of the properties, facilities or other assets, and transactions relating thereto, name of the body authorizing the transaction, and reference of the authorization.	
1.5	Extension (including renovation & modernization) or reduction of existing assets or facilities. Provide quantities, volumes, or development added or relinquished; date operations began or ceased and give reference with any notification to proceed so.	
1.6	Assets of Facilities under construction: Provide a description of the status of the project undergoing, their schedules and progress realised versus the budget used, anticipated date of commercial operation of the different systems, and other relevant information.	
1.7	Environmental matters: Describe briefly and materially any important matters raised against the applicant.	
1.8	Other general information which the CERC must be aware of.	
2	Accounting Policies and Auditors' Certificate	
2.1	A statement on accounting policy and deviations, if any, therefrom and justifications therefore if not already provided elsewhere	
2.2	A statement on notes to accounts if not already provided elsewhere	
2.3	Auditors' Certificate as referred to in para 10 of Section 1 of Part I	

FORM 101: CORPORATE BALANCE SHEET AS ON 31ST MARCH

Financial Year

Name

Instructions:								
I. The figures in col (1) should tally with the sum of figures of individual power systems (refer to col (1) of form 20A)								
II. The figures in col (2) and col (3) flows into from 101A with region wise breakup.								
	Particulars	All power systems Assets/Liabilities Direct	Regional Common Assets /Liabilities	Corporate Common Assets and Liabilites	Sub total (1+2+3)	Assets/Liabilities Unallocated (Joint- Ventures or other Businesses)	RLDC	GRAND TOTAL (4+5+6)
		(Lakhs) (1)	(Lakhs) (2)	(Lakhs) (3)	(Lakhs)	(Lakhs) (5)	(Lakhs)	(Lakhs) (7)
	SOURCES OF FUNDS							
1	Shareholders' Funds							
	Capital Deposit							
	Reserves and Surplus							
2	Loan Funds							
	a) Secured Loans							
	b) Unsecured Loans							
3A	a) Income Received on Account of Advance Against Depreciation, if any							
3B	Inter Unit Account							
	APPLICATION OF FUNDS							
4	Fixed Capital Expenditure							
a)	Gross Block							
b)	Accumulated Depreciation							
c)	Net Block							
d)	Capital Work-in-progress							
e)	Construction Stores and Advances							
f)	Investments							
5	Current Assets; Loans and Advances							
a)	Inventories							
b)	Sundry Debtors							
c)	Cash & Bank Balances							
d)	Other Current Assets							
e)	Loans & Advances							
6	Less: Current Liabilities & Provisions							
a)	Liabilities							
b)	Provisions							
7	Net Current Assets							
8	Miscellaneous Expenditure (to extent not written off or adjusted)							
9	Contingent Liabilities							

FORM 102: CORPORATE PROFIT & LOSS ACCOUNT FOR THE PERIOD ENDED 31ST MARCH

Financial Year

Name of the Transmission

Instructions:

- I. The figures in col (1) should be consistent with the sum of figures of individual power systems (refer to col (1) of form 20A)
- II. The figures in col (2) and col (3) flows into from 102A with detailed break of a group of expenses and under various regions
- III. The figures in col (6) flows into form 102B with a detailed break up a group of expenses under various regions.

Particulars	All power systems Income and Exp. Direct	Regional Common Income and Exp.	Corporate Common Income and Exp.	Sub total (1+2+3)	Income and Exp. Unallocated (Joint-Ventures or other Businesses)	Income and Exp of RLDC	GRAND TOTAL (4+5+6)
	(Lakhs) (1)	(Lakhs) (2)	(Lakhs) (3)	(Lakhs) (4)	(Lakhs) (5)	(Lakhs) (6)	(Lakhs) (7)
INCOME							
1 Transmission Charges							
2 (Tax Recovery)							
3 RLDC Fees etc.							
4 Sale of Electric Power							
5 Consultancy, PM and Supervision fees							
6 Other Income (to be specified if significant)							
7 Total (1-6)							
EXPENDITURE							
8 Purchase of Electric Power, if any							
9 Transmission, Admin & Other Expenses							
10 Depreciation							
11 Prior Period Adjustment (Net)							
12 Others (not included above and to be specified)							
13 Sub Total (8 to 12)							
14 Less: Incidental Exp. During Construction - Expenses Transferred to Capital-Work-in-Prog.							
15 Sub Total (13 - 14)							
16 Deferred Revenue Expenditure Written Off							
17 Provision							
18 Loss on Fixed Assets discarded							
19 C.C. Expenses charges to Revenue							
20 R.O./ED Office Exps charged to Revenue							
21 R.L.D.C. Expenses charged to Revenue							
22 Total (15+16 to 21)							
23 Profit for the Year (before interest & Fin. Charges) (7-22)							
24 Interest and Finance Charges							
25 Less: Interest & Finance Charges transferred to CWIP							
26 Sub Total (24-25)							
27 Profit for the Year (before TAX) (22-26)							
28 Provision for Taxation							
29 Profit After Tax (27-28)							
30 Balance Profit from last Year's Account							
31 Proposed Dividend							
32 Tax on Proposed Dividend							
33 Transfer to Bonds Redemption Reserve							
34 Transfer to Self Insurance Reserve							
35 Transfer to General Reserve							
36 Balance to Profit carried over to Balance Sheet (29+30-(31 to 35))							

FORM 102-B : REGIONAL LOAD DESPATCH CENTER INCOME AND EXPENDITURE FOR THE PERIOD ENDED 31ST MARCH

FINANCIAL YEAR

Name of the Transmission Utility

Instructions: Provide the Income/Expenditure associated to the Regional Load Despatch Center. Figures against items, if any, not relevant or not applicable may be stated as zero.

Particulars	TOTAL RLDC	NORTHERN REGION	EASTERN REGION	WESTERN REGION	SOUTHERN REGION	N-EASTERN REGION
	(Lakhs)	(Lakhs)	(Lakhs)	(Lakhs)	(Lakhs)	(Lakhs)
INCOME						
1 Transmission Charges						
2 (Tax Recovery)						
3 RLDC fees etc						
4 Consultancy, PM and Supervision fees						
5 Other Income (to be specified if significant)						
6 Total (1-5)						
EXPENDITURE						
7 Purchase of Electric Power						
Transmission, Admin & Other Expenses						
8 Employee Costs						
Transmission Expenses						
9 Repairs & Maintenance						
10 Power Charges (net)						
11 Stores & Spares Consumed						
12 Water Charges						
13 Wheeling Charges						
14 Others (not included above and to be specified)						
15 Sub Total (8 to 14)						
ADMINISTRATION EXPENSES						
16 Training & Recruit Exp.						
17 Legal Expenses						
18 Professional Charges						
19 Consultancy Expenses						
20 Communication Expenses						
21 Travelling Expenses						
22 Tender Expenses						
23 Auditors Exp.						
24 Advertisement and Publicity						
25 Printing and Stationery						
26 EDP Hire and Other Charges						
27 Entertainment Expenses						
28 Brokerage Commission						
29 Donations						
30 Research & Development Exp. (Less Grants)						
31 Rent						
32 Construction Stores Written Off						
33 Temporary Work Written Off						
34 Miscellaneous Expenses (excl. Director's Fee)						
35 Insurance						
36 Rates and Taxes						
37 Non Operating Expenses						
38 Exp. For Guest House						
39 Others (not included above and to be specified)						
40 Sub Total (16 to 39)						
41 Sub total (7+15+40)						
42 DEPRECIATION						
43 PRIOR PERIOD ADJUST (NET)						
44 Sub Total (41 to 43)						
45 Less IEDC Transferred to CWIP						
46 Sub Total (44-45)						
47 PROVISIONS						
48 INTEREST AND FIN. CHARGES						
49 Less IEDC Transferred to CWIP						
50 Sub Total (48-49)						
51 Total Expenditure (46+47+50)						

FORM 103 : LOANS DETAILS AND ASSIGNATION REGION AND POWER SYSTEM - SUMMARY

Financial Year

Name of the Transmission Utility

Instructions: Provide the Loan details in the following table (Add more columns if needed) - Long Term debts shall not be amalgamated even when they refer to the same lender i.e. existing loans and new loans related to the same lender shall be shown separately.

No.	Loan Name and References		Loan/Bond -1	Loan/Bond -2	Loan/Bond -3	Loan/Bond -4	Loan/Bond -5	Loan/Bond -6	Grand Total
1	Currency x Denomination								
2	Foreign Exchange Rate @ the time of issue								
3	Total at the Beginning of the FY (Forex)								
4	Principal Repay/Buy Back during the FY (Forex)								
5	Total at the end of the FY (Forex)								
6	Total at the Begin	(Rs. Lakhs)							
7	Principal Repay/Buy Back during the FY (Forex)	(Rs. Lakhs)							
8	Total at the end of the FY (6-7)	(Rs. Lakhs)							
9	Total Adjustment on Loan (out of 8) due to Forex	(Rs. Lakhs)							
10	Total Adj. on Loan (out of 9 above)Transferred to CWIP	(Rs. Lakhs)							
11	Balance Adj on Loan Pertaining to Working Assets	(Rs. Lakhs)							
TOTAL LOANS ASSIGNATION (Amount at Line 8 Above)									
	REGION	PERTAINING TO							
	NORTHERN - I	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	NORTHERN - II	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	EASTERN	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	WESTERN	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	SOUTHERN	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	N-EASTERN	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
TOTAL - Loans Assigned			(Rs. Lakhs)						

FORM 103 -A: FINANCE AND INTEREST CHARGE DETAILS AND ASSIGNATION BY POWER SYSTEM -SUMMARY

Financial Year

Name of the Transmission Utility

Instructions: Provide the interest and Finance Charges related to the Loans as assigned in FORM 103 (Add more columns if needed)

No.	Loan Name and References		Loan/Bond -1	Loan/Bond -2	Loan/Bond -3	Loan/Bond -4	Loan/Bond -5	Loan/Bond -6	Grand Total
1	Interest and Finance Charges accrued and due	(Rs. Lakhs)							
2	Interest and Finance Charges accrued but not due	(Rs. Lakhs)							
3	Sub total (1+2)	(Rs. Lakhs)							
4	Trid to CWIP out of 4 above	(Rs. Lakhs)							
5	Total Charge to P & L A/c (4-5)	(Rs. Lakhs)							
6	Interest and Finance Charges paid Actually	(Rs. Lakhs)							
FINANCE AND INTEREST CHARGES ASSIGNATION (Line 3)									
	REGION	PERTAINING TO							
	NORTHERN - I	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	NORTHERN - II	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	EASTERN	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	WESTERN	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	SOUTHERN	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
	N-EASTERN	RLDC	(Rs. Lakhs)						
		COMMON	(Rs. Lakhs)						
		POWER SYSTEMS	(Rs. Lakhs)						
		CONSTRUCTION SCHEMES	(Rs. Lakhs)						
TOTAL - Interests Assigned			(Rs. Lakhs)						

FORM 103-B LOANS AND BONDS: TERMS AND CONDITIONS

FINANCIAL YEAR	Name of the Transmission Utility
-----------------------	---

Instructions:

I. This form - requires detailed terms and conditions of the loans, identified in form 103 , as originally tied up and outstanding as at the close of the financial year.

II. Specific information on the terms and conditions identified against row (a) to (1) under column 2 is to be given for various loans identified at 3(a), 3 (b) etc.

III. Remarks column may be used to indicate the subsequent changes in the terms and conditions, if any, in the loans and facts such as whether the loans are system/line/project specific or accounted for a group of projects/systems/lines at the corporate level and the basis of allocation of such loans to the system/project /line.

IV. The terms and conditions listed in col. (2) are illustrative and not exhaustive and information under col. (3) etc in respect of individual loan/borrowings, may be provided where applicable and necessary.

V. Similar formats may be used for unsecured loans and bonds with mutates and mutandis changes in col. (2) containing a model set of terms and conditions

Terms and Conditions of Loans		Specific particulars on terms and conditions identified in col. (2) of various loans				Remarks	
(1)	(2)	(3)(a)	(3) (b)	(3) (c)	(3) (d)	(4)	
a	Title and Source of Loan						
b	Designated Currency of Loan						
c	Exchange Rate Used (if Foreign Currency Loans)						
d	Amount in Foreign Currency (in case of foreign currency Loans)						
e	Amount of Loan (in Indian Rupees)						
f	Date (s) when Drawn						
	I						
	II						
	III						
	IV						
g	Amount(s) Drawn						
	I						
	II						
	III						
	IV						
h	Period of Moratorium/Grace						
i	Moratorium to commence from						
j	Repayment details						
	I To Commence from						
	II No. of Installments						
	III Amount of Installment						
	IV Nature of Repayment						
k	Rate of Interest						
	I. Basic Rate						
	II Periodicity of compounding						
	III Penal Interest Rate						
l	Elements of Financing and Issue Charges						
	I. Commitment Fees						
	II. Upfront Fees						
	III. ECA Premium						
	IV. Others (to be specified)						

FORM 105: COMMON AND CORPORATE COST ALLOCATION METHOD DESCRIPTIONS											
Financial Year:		Name of the Transmission Utility									
Instructions: The information and methods used to allocate the corporate and common items of expense /income and assets and liabilities shown in the Balance Sheets of Profit & Loss Accounts must be described using the following format. See also note at the end of format.											
Description of the Allocation Method and Allocation Factors:											
S.No. (1)	Item for allocation (2)	Schedule /form Reference (3)	Basis of Allocation (4)	Unit (5)	Allocation Factors (reckoned on the basis of allocation basis described in col (4) used for allocation to various operating systems and construction schemes (6))						
					Operating Systems/Regions 6-a				Construction Schemes 6-b		
					System	System	System	System	Schemes	Schemes	Schemes
1	Salaries and Wages		No. of Employee	number	1234	234	678	789	23	78	90
2	Common Expenses of Construction and operation projects as under		Ratio of Capital Cost of Sales	Value of sales and capital cost in Rupees	2345678	5678907	345678	12345678	890789	90897	90876
	a. Repairs and Maintenance										
	b. Salaries and Wages										
	c. Rent										
	d.										
Note: The Figures indicated are examples to enable understanding of the informational requirements and may be replaced by actual details											

FORM:106: LIST OF THE SUPPORTIVE SCHEDULE TO AUDITED BALANCE SHEETS AND PROFIT & LOSS ACCOUNTS AT DIFFERENT LEVELS TO BE FURNISHED

Financial Year

Name of the Transmission Utility

Instructions: The nomenclature of schedules referred to in col (2) is illustrative and not exhaustive. Actual nomenclature may be used to provide details of the items generally covered in the named schedules in col (2). Schedules specific to companies but not covered in col (2) or for which details have not been called for elsewhere may be added and details at the appropriate level provided.

S. no. (1)	Schedules of P&L A/c and Balance Sheet relating to (2)	Corporate Level (3)	Regional Level (4)	Power System Level (5)	Remarks (6)
1	Capital	•	•		Complete breakdown by sub-accounts shall be provided.
2	Reserve and Surplus	•	•		Complete breakdown by sub-accounts shall be provided.
3	Inter Unit Account		•	•	Financial Account wise summary of transactions effected through these accounts may be provided
4	Inter Unit Cash Credit Accounts		•	•	Financial Account wise summary of transactions effected through these accounts may be provided
5	Purchase Consideration	•			A Detailed note may be provided if not provided elsewhere
6	Fixed Assets (Consolidated)	•	•	•	Complete breakdown by sub-accounts shall be provided with groupings as per notified depreciation rates
7	Fixed Assets - Transmission Lines	•	•	•	Complete breakdown by sub-accounts shall be provided with groupings as per notified depreciation rates
8	Fixed Assets - Substations	•	•	•	Complete breakdown by sub-accounts shall be provided with groupings as per notified depreciation rates
9	Fixed Assets - Research & Development	•	•	•	Complete breakdown by sub-accounts shall be provided with groupings as per notified depreciation rates
10	Fixed Assets - Office Complex	•	•	•	Complete breakdown by sub-accounts shall be provided with groupings as per notified depreciation rates
11	Fixed Assets - Township Assets		•	•	Complete breakdown by sub-accounts shall be provided with groupings as per notified depreciation rates
12	Fixed Assets - Assets Owned by the Gov.	•	•	•	Complete breakdown by sub-accounts shall be provided with groupings as per notified depreciation rates
13	Capital Work-in-Progress - Transmission Lines	•	•	•	Complete breakdown by sub-accounts shall be provided.
14	Capital Work-in-Progress - Substations	•	•	•	Complete breakdown by sub-accounts shall be provided.
15	CWIP - Research & Development	•	•	•	Complete breakdown by sub-accounts shall be provided.
16	Capital Work-in-Progress - Office Complex	•	•	•	Complete breakdown by sub-accounts shall be provided.
17	Capital Work-in-Progress - Township Assets	•	•	•	Complete breakdown by sub-accounts shall be provided.
18	CWIP -Incidental Exp. During Construction	•	•	•	Complete breakdown by sub-accounts shall be provided.
19	Construction Stores & Advances	•	•	•	Break up of major items may be provided
20	Investments	•			The investment Gains or Losses shall be reported as well as their allocation to the Power Stations Systems
21	Current Assets Loans and Advances	•	•	•	Break up of major items may be provided
22	Current Liabilities and Provisions	•		•	Break up of major items may be provided
23	Miscellaneous Exp. (Written off or adjusted)	•	•	•	Break up of major items may be provided
24	Contingent Liabilities	•	•	•	Reference or evidences to the amount disputed or claims against the company/Power Plant shall be provided
25	Other Income	•	•	•	Break up of major items may be provided
26	Generation, Administration, & Other Exp.	•	•	•	Complete breakdown by sub-accounts shall be provided.
27	Provisions	•	•	•	Break up of major items may be provided
28	Interest and Finance Charges	•		•	Complete breakdown of sub accounts shall be provided
29	Incidental Expenses During Construction	•	•	•	Complete breakdown by sub-accounts shall be provided.
30	Prior Period Adjustments (Net)	•	•	•	Break up of major items to be provided. If adjustments pertain to more than one previous year wise break up for major items may be provided.
31	Foreign Exchange Variations	•	•	•	Complete breakdown by sub accounts shall be provided, if not provided elsewhere
32	Notes on Accounts	•	•	•	Details to be provided if not provided elsewhere.

Note: The Requirements of details in respect of particular schedule identified in Col (2), for various levels is indicated by 'Dots' in Col (3) to Col (5)

PART-IV-FINANCIAL AND OPERATIONAL DATA AT THE REGIONAL AND POWER SYSTEM LEVELS

Name of the Transmission Utility
Filing Reference
Financial Year

CTUXYZ REGIONAL POWER SYSTEM	
Power Systems	Transmission Lines and Associated Substations etc covered under the Power System
1. System A	
2. System B	
3. System c	
4. System D	
5. System E	
6. System F	
7. System G	
8. System H	
9. System I	
10	
11	
12	

LIST OF FORMS, SCHEDULES, SUPPORTING DOCUMENTS, AND EVIDENCES SUBMITTED FOR WITH THE ANNUAL DATA REPORT

Name of the Transmission utility

Case No. Financial Year

FORM NO AND FORM TITLE	PAGE
FORM 000 LIST OF SUPPORTING EVIDENCES (TO BE LISTED BY THE TRANSMISSION UTILITY)	
REGIONAL POWER SYSTEM	
FORM 1 : REGIONAL POWER SYSTEM GENERAL INFORMATION	
FORM 2 : REGIONAL POWER SYSTEM TECHNICAL CHARACTERISTICS - POWER SYSTEM STATISTICS	
FORM 3A: REGIONAL POWER SYSTEM TECHNICAL CHARACTERISTICS - LINE DATA	
FORM 3B: REGIONAL POWER SYSTEM TECHNICAL CHARACTERISTICS - TRANSFORMER DATA	
FORM 4: REGIONAL POWER SYSTEM TECHNICAL CHARACTERISTICS-OTHERS	
FORM 5: REGIONAL POWER SYSTEM BASIC DATA AND TECHNICAL CHARACTERISTICS- LIST OF MAJOR O &M EQUIPMENT	
FORM 6: REGIONAL POWER SYSTEM - PROJECT DETAILS AND COSTS	
FORM 7 - A: SUMMARY OF ANNUAL AND MONTHLY ACTIVE ENERGY INJECTION INTO THE REGIONAL GRID	
FORM 7-B: SUMMARY OF ANNUAL AND MONTHLY REACTIVE ENERGY INJECTION INTO THE REGIONAL GRID	
FORM 8-A: SUMMARY OF ANNUAL AND MONTHLY ACTIVE ENERGY DRAWALS FROM THE REGIONAL GRID	
FORM 8-B: SUMMARY OF ANNUAL AND MONTHLY REACTIVE ENERGY DRAWALS FROM THE REGIONAL GRID	
FORM 9-A: POWER SYSTEM ESTIMATED COINCIDENT PEAK DEMAND INJECTION INTO THE REGIONAL GRID	
FORM 9-B: POWER SYSTEM MONTHLY ESTIMATED COINCIDENT PEAK DEMAND DRAWALS FROM THE REGIONAL GRID	
FORM 10-A: MONTHLY CIRCUIT OUTAGE STATISTICS - OUTAGES - DUE TO TRANSMISSION UTILITY	
FORM10-B: MONTHLY CIRCUIT OUTAGE STATISTICS - OUTAGES - GENERATING STATIONS OR BENEFICIARIES	
FORM 10-C: MONTHLY CIRCUIT OUTAGE STATISTICS-OUTAGES-DUE TO GRID	
FORM11: POWER SYSTEM OPERATING DATA AND STATISTICS	
FORM 12: SUMMARY OF DEEMED GENERATION CERTIFICATES APPROVED FOR GENERATING STATION (OPERATIONAL)	
FORM13: DETAILS OF THE POWER SYSTEM EVENTS	
FORM14: CHANGE IN THE FINANCIAL POSITION FOR THE YEAR ENDED 31ST MARCH-REGIONAL SUMMARY	
FORM15: REGIONAL EXPENDITURE ASSIGNATION-	
FORM 16: MONTHLY REVENUE DETAILS, WORKING CAPITAL	
INDIVIDUAL POWER SYSTEM	
FORM 20: REGIONAL BALANCE SHEET-ALL POWER SYSTEMS AS OF 31ST MARCH	
FORM 20-A: POWER SYSTEM BALANCE SHEET AS OF 31ST MARCH	
FORM 21: REGIONAL PROFIT & LOSS ACCOUNT - ALL POWER SYSTEMS- FOR THE YEAR ENDED 31ST MARCH	
FORM 21-A: POWER SYSTEM PROFIT & LOSS ACCOUNT FOR THE YEAR ENDED 31ST MARCH	

LIST OF SUPPORTING EVIDENCES		
Name of the Transmission Utility:		
Financial Year		
No.	References or description of the Evidence submitted	Evidence No.
Each Evidence submitted shall be identified by the FORM to which it relates followed by a number (of three digits) referring of the evidence number		
Evidence No.: X-X.x - 009 - Evidence referring to the FORM X, sub-section X.x. Evidence Number 009		
	Title or Reference to the Evidence	Evidence No.
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		
15		
16		
17		
18		
19		
20		
21		
22		
23		
24		
25		
26		
27		
28		
29		
30		

FORM 1 : REGIONAL POWER SYSTEM GENERAL INFORMATION

Financial Year

CTUXYZ REGIONAL POWER SYSTEM		
Give particulars (details) concerning the matters indicated below. Make the statements explicit and precise, and number them in accordance with the inquires. Each inquiry should be answered. Enter, "Nil" or "not applicable", or "NA" wherever the answer is nil or not relevant		
1	Important Notes or Changes During the Financial Year	Evidence No.
1.1	Legal matters or proceedings associated to the Power Systems under consideration and raised against the petitioner. Give materially important legal matters, obligations or rights that may have an impact on the tariff.	
1.2	Purchase of sale associated to the Power Systems facilities under consideration. Give a brief description of the property, and of the transactions relating thereto, name of the body authorising the transaction, and reference of the authorization.	
1.3	Extension (including renovation & modernisation) or reduction of the plant or its related facilities: Provide quantities, volumes, or development added or relinquished; date operations began or ceased and give reference with any notification to proceed so	
1.4	New facilities under construction: Provide a description of the status of the project undergoing, their schedules and progress realised, anticipated date of commercial operation of the different stages of the project, and other relevant information	
1.5	Environmental matters: Describe briefly and materially and important matters raised against the petitioner.	
1.6	Other general information which the CERC must be aware of.	
2	Accounting Policies and Auditors' Certificate (as stated in FORM 100)	

FORM 5: REGIONAL POWER SYSTEM BASIC DATA AND TECHNICAL CHARACTERISTICS - LIST OF MAJOR O & M EQUIPMENT

Financial Year

CTUXYZ REGIONAL POWER SYSTEM

No.	List of Major O & M Equipment	Number of Equipments etc in Regions					
		Northern - 1	Northern - II	Western	Southern	Eastern	North Eastern
1							
2							
3							
4							
5							
6							
7							
8							
9							
10							
11							
12							
13							
14							
15							
16							
17							
18							
19							
20							
21							
22							
23							
24							

FORM 9-B POWER SYSTEM ESTIMATED COINCIDENT PEAK DRAWALS FROM THE REGIONAL

Financial Year

CTUXYZ REGIONAL POWER SYSTEM

MONTH

DAY	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	
Delivery Point																															
Interconnector 1 (Net Interchange to From _____ to _____)																															
Interconnector 2 (Net Interchange to From _____ to _____)																															
Regional Power System Estimated Coincident Peak Demand																															

Notes : The basis of estimates may be explained in a separate annexure to this form.

FORM 10-C MONTHLY CIRCUIT OUTAGE STATISTICS - OUTAGES OF GRID

Financial Year

CTUXYZ REGIONAL POWER SYSTEM

No.	POWER SYSTEM (LINES)	CIRCUIT		TYPE (OH, UG, TRF2, TRF3)	Annual Number of Interrupt.	Unsupplied Energy (MW-min)	Annual Average Duration (min)	CIRCUIT AVERAGE AVAILABILITY (EXPRESSED IN %)											
		FROM	TO					Annual	April	May	June	July	August	September	October	November	December	January	February

Notes Outages not covered in form 10A and 10B will be covered in this form.

FORM 11: POWER SYSTEM OPERATING DATA AND STATISTICS

Financial Year

Instruction : Refer to the Definitions for the calculations of the various indices.

POWER SYSTEM NAME	PLANNED OUTAGE (or UNAVAILABILITY)			FORCED OUTAGE (or UNAVAILABILITY)	POWER SYSTEM AVAILABILITY	UNSUPPLIED ENERGY	AVERAGE DURATION OUTAGE	Percentage of the Time when the Frequency is between :				
	Outage Planned by CTU for Maintenance	Outage Planned by CTU for Construction Works	User Construction Outage					Below 48.5 HZ	48.5 Hz and 49.5 Hz	49.5 Hz and 50.5 Hz	50.5 Hz and 51.5 Hz	Above 51.5 Hz
	(Hours)	(Hours)	(Hours)					(Hours)	(Hours)	(MW-minutes)	(Minutes)	(%)

ANNUAL WEIGHTED AVERAGE FIGURE BY POWER SYSTEM												
System A												
System B												
System C												
System D												
System E												
System F												
System G												
System H												
System I												
TOTAL P. Sys.												

MONTHLY WEIGHTED AVERAGE FIGURE AT THE REGIONAL LEVEL												
April												
May												
June												
July												
August												
September												
October												
November												
December												
January												
February												
March												
TOTAL												

Note: Presently data on frequency need only be furnished

FORM 12: SUMMARY OF DEEMED GENERATION CERTIFICATES APPROVED FOR GENERATING STATIONS

Financial Year

CTUXYZ REGIONAL POWER SYSTEM

TOTAL DEEMED GENERATION CERTIFICATES ISSUED (IN MU)	April	May	June	July	August	September	October	November	December	January	February	March
--	-------	-----	------	------	--------	-----------	---------	----------	----------	---------	----------	-------

Name of the Generating Station	Source /Delivery Points												
Total													

Note:- This form is optional and data is to be collected from Regional Electricity Boards.

FORM 14: CHANGE IN THE POSITION FOR THE YEAR ENDED 31ST MARCH - REGIONAL SUMMARY

Financial Year

CTUXYZ REGIONAL POWER SYSTEM

Instructions: Provide, in percentage, the relative change compared to the prior FY Figures, in the accounts of the Balance Sheet

No.	PARTICULARS	Relative Change, compared to the prior FY (%)
1	SOURCES - CASH FLOWS FROM OPERATIONS	
2	PROFIT	
3	DEPRECIATION	
4	DECREASE IN SUNDRY DEBTORS	
5	DECREASE IN INVENTORIES	
6	DECREASE IN OTHER CURRENT ASSETS	
7	DECREASE IN LOANS & ADVANCES	
8	INCREASE IN CURRENT LIABILITIES	
9	INCREASE IN PROVISIONS	
10	DECREASE IN MISCELLANEOUS EXPENDITURE WRITTEN OFF	
11	GRANTS RECEIVED	
12	Sub-Total	
13	USES - CASH FLOWS FROM OPERATIONS	
14	LOSS	
15	INCREASE IN SUNDRY DEBTORS (Incl. GRANTS RECEIVABLE , If any)	
16	INCREASE IN INVENTORIES	
17	INCREASE IN OTHER CURRENT ASSETS	
18	INCREASE IN LOANS & ADVANCES	
19	DECREASE IN CURRENT LIABILITIES	
20	DECREASE IN PROVISIONS	
21	INCREASE IN MISCELLANEOUS EXPENDITURE WRITTEN OFF	
22	Sub- Total	
23	NET CASH FLOWS FROM OPERA	
24	SOURCES - CASH FLOWS FROM INVESTMENTS	
25	DECREASE IN GROSS BLOCK (SALES)	
26	DECREASE IN INVESTMENTS	
27	DECREASE CAPITAL WORK-IN-PROGRESS	
28	DECREASE IN CONSTRUCTION STORES & ADVANCES	
29	Sub-Total	
30	USES - CASH FLOWS FROM INVESTMENTS	
31	INCREASE IN GROSS ASSETS	
32	INCREASE IN INVESTMENTS	
33	INCREASE IN CAPITAL WORK-IN-PROGRESS	
34	INCREASE IN CONSTRUCTION STORES & ADVANCES	
35	Sub-Total	
36	NET CASH FLOWS FROM INVEST.	
37	SOURCES - CASH FLOWS FROM FINANCING	
38	INCREASE LOAN FUNDS	
39	NEW LOAN FUNDS	
40	LOAN FUND ACCRUED AND NOT PAID (ARREARS)	
41	INCREASE IN SHAREHOLDERS' FUNDS	
42	CAPITAL	
43	RESERVE & SURPLUS excluding FY PROFIT, IF ANY	
44	Sub-Total	
45	USES - CASH FLOWS FROM FINANCING	
46	DECREASE IN LOAN FUNDS	
47	DECREASE IN SHAREHOLDERS FUNDS	
48	CAPITAL	
49	RESERVE & SURPLUS excluding FY LOSS, IF ANY	
50	Sub Total	
51	NET CASH FLOWS FROM FINAN	
52	CHANGE IN CASH AND BANK BAL.	

FORM 20 : BALANCE SHEET AS ON 31ST MARCH

SUMMARY AT THE REGIONAL LEVEL

Financial Year

CTUXYZ REGIONAL POWER SYSTEM

Instructions				
1 The figures in col (1) to (3) should be consistent with figures furnished in forms 101A and 104 for a specified region				
Particulars	Power Systems/Assets/Liabilities	Allocated Regional Common Assets/Liabilities	Allocated common corporate Assets and Liabilities	GRAND TOTAL REGION (1+2+3)
	(Lakhs) (1)	(Lakhs) (2)	(Lakhs) (3)	(Lakhs) (4)
SOURCES OF FUNDS				
1 Shareholders' Funds				
Share Capital Deposit				
Reserve and Surplus				
2 Loan Funds				
Secured Loans				
Unsecured Loans				
3A Income Received on Account of Advance Against Depreciation, if any				
Inter Unit Account				
APPLICATION OF FUNDS				
4 Fixed Capital Expenditure				
a) Gross Block				
Value at the beginning of the FY				
Additions during the FY				
Value at the end of the FY				
b) Accumulated Depreciation				
c) Net Block				
d) Capital Work - In Progress				
e) Construction Stores and Advances				
Constructions Stores				
Advances				
f) Investments				
5 Current Assets, Loan and Advances				
a) Inventories				
b) Sundry Debtors				
c) Cash & Bank Balances				
d) Other Current Assets				
e) Loans & Advances				
6 Less: Current Liabilities & Provisions				
a) Liabilities				
b) Provisions				
7 Net Current Assets				
8 Miscellaneous Expenditure (to extent not written off or adjusted)				
9 Contingent Liabilities				

FORM 20-A POWER SYSTEM BALANCE SHEET AT ON 31ST MARCH

Financial Year

CTUXYZ REGIONAL POWER SYSTEM

POWER SYSTEM NAME

Instructions:

I. The Figures in col (1) and col (2) should be consistent with the figures given in form 104 and form 20

	Particulars	Power System Assets/Liabilities	Allocated Corporate and Regional Assets and Liabilities	Total (1+2)	As of 31st March of the Prior FY	Relative Change in (5)	Comment regarding the relative increase in the account (Include evidences where appropriate)
		(Lakhs) (1)	(Lakhs) (2)	(Lakhs) (3)	(Lakhs) (4)	(5)	(6)
	SOURCES OF FUNDS						
1	Shareholders' Funds						
	Share Capital Deposit						
	Reserve and Surplus						
2	Loan Funds						
	Secured Loans						
	Unsecured Loans						
3A	Income Received on Account of Advance Against Depreciation, if any						
	Inter Unit Account						
	APPLICATION OF FUNDS						
4	Fixed Capital Expenditure						
	a) Gross Block						
	Value at the beginning of the FY						
	Additions during the FY						
	Value at the end of the FY						
	b) Accumulated Depreciation						
	c) Net Block						
	d)Capital Work - In Progress						
	e)Construction Stores and Advances						
	Constructions Stores						
	Advances						
	f) Investments						
5	Current Assets, Loan and Advances						
	a) Inventories						
	b) Sundry Debtors						
	c) Cash & Bank Balances						
	d) Other Current Assets						
	e) Loans & Advances						
6	Less: Current Liabilities & Provisions						
	a) Liabilities						
	b) Provisions						
7	Net Current Assets						
8	Miscellaneous Expenditure (to extent not written off or adjusted)						
9	Contingent Liabilities						

FORM 21: PROFIT & LOSS ACCOUNT FOR THE YEAR ENDED 31ST MARCH

Financial Year

CTUYXZ REGIONAL POWER SYSTEM

Instructions:					
i.	The figures in col (1) to (3) should be consistent with figures furnished in forms 102A and 104 for a specified region				
	Particulars	Power System Income and Expenses	Allocated Regional Income and Expenses	Allocated Corporate & Common Income and Expenses	GRAND TOTAL REGION (1+2+3)
		(Lakhs) (1)	(Lakhs) (2)	(Lakhs) (3)	(Lakhs) (4)
	INCOME				
1	Transmission Charges				
2	(Tax Recovery)				
3	Sale of Electric Power				
4	Consultancy, PM and Supervision Fees				
5	Other Income (to be specified if significant)				
6	TOTAL (1-5)				
	EXPENDITURE				
7	Purchase of Electric Power				
	Transmission, Admin and Other Expenses				
8	Employee Costs				
	Transmission Expenses				
9	Repairs & Maintenance				
10	Power Charges (net)				
11	Stores & Spares Consumed				
12	Water Charges				
13	Wheeling Charges				
14	Others (not included above and to be specified)				
15	Sub total (8 to 14)				
	ADMINISTRATION EXPENSES				
16	Training & Recruit. Exp.				
17	Legal Expenses				
18	Professional Charges				
19	Consultancy Expenses				
20	Communication Expenses				
21	Travelling Expenses				
22	Tender Expenses				
23	Auditors' Exp.				
24	Advertisement and Publicity				
25	Printing and Stationery				
26	EDP Hire and Other Charges				
27	Entertainment Expenses				
28	Brokerage Commission				
29	Donations				
30	Research & Development Exp. (Less Grants)				
31	Rent				
32	Construction Stores Written Off				
33	Temporary Work Written Off				
34	Miscellaneous Expenses (excl. Director's Fee)				
35	Insurance				
36	Rates and Taxes				
37	Non Operating Expenses				
38	Exp. For Guest House				
39	Others (not included above and to be specified)				
40	Sub total (16-39)				
41	Sub Total (7+15+40)				
42	DEPRECIATION				
43	PRIOR PERIOD ADJUST (NET)				
44	Sub Total (41 to 43)				
45	Less IEDC transfd to CWIP				
46	Sub Total (44-45)				
47	PROVISIONS				
48	INTEREST AND FIN. CHARGES				
49	Less IEDC transfd to CWIP				
50	sub total (48-49)				
51	Total Expenditure (46+47+50)				

FORM 21-A POWER SYSTEM PROFIT & LOSS ACCOUNT FOR THE YEAR ENDED 31ST MARCH

Financial Year

CTUXYZ REGIONAL POWER SYSTEM

POWER SYSTEM NAME

I. The Figures in col (1) and col (2) should be consistent with the figures given in form 104 and form 21

	Particulars	Power System Assets/Liab.	Corp. & Common Regional)	TOTAL	As of 31st March of the Prior FY	Relative Change (in %)	Comment Regarding the relative increase in the Account (include evidences where appropriate)
		(Lakhs) (1)	(Lakhs) (2)	(Lakhs) (3=1+2)	(Lakhs) (4)	(5)	(6)
	INCOME						
1	Transmission Charges						
2	(Tax Recovery)						
3	Sale of Electric Power						
4	Consultancy, PM and Supervision Fees						
5	Other Income (to be specified if significant)						
6	TOTAL (1-5)						
	EXPENDITURE						
7	Purchase of Electric Power						
	Transmission, Admin and Other Expenses						
8	Employee Costs						
	Transmission Expenses						
9	Repairs & Maintenance						
10	Power Charges (net)						
11	Stores & Spares Consumed						
12	Water Charges						
13	Wheeling Charges						
14	Others (not included above and to be specified)						
15	Sub total (8 to 14)						
	ADMINISTRATION EXPENSES						
16	Training & Recruit. Exp.						
17	Legal Expenses						
18	Professional Charges						
19	Consultancy Expenses						
20	Communication Expenses						
21	Travelling Expenses						
22	Tender Expenses						
23	Auditors' Exp.						
24	Advertisement and Publicity						
25	Printing and Stationery						
26	EDP Hire and Other Charges						
27	Entertainment Expenses						
28	Brokerage Commission						
29	Donations						
30	Research & Development Exp. (Less Grants)						
31	Rent						

32	Construction Stores Written Off						
33	Temporary Work Written Off						
34	Miscellaneous Expenses (excl. Director's Fee)						
35	Insurance						
36	Rates and Taxes						
37	Non Operating Expenses						
38	Exp. For Guest House						
39	Others (not included above and to be specified)						
40	Sub total (16-39)						
41	Sub Total (7+15+40)						
42	DEPRECIATION						
43	PRIOR PERIOD ADJUST (NET)						
44	Sub Total (41 to 43)						
45	Less IEDC transfd to CWIP						
46	Sub Total (44-45)						
47	PROVISIONS						
48	INTEREST AND FIN. CHARGES						
49	Less IEDC transfd to CWIP						
50	sub total (48-49)						
51	Total Expenditure (46+47+50)						